

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 936 OF 2003

STATE OF U.P.

Appellant (s)

VERSUS

KISHANPAL &amp; ORS.

Respondent(s)

Date: 20/06/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN  
HON'BLE MR. JUSTICE P. SATHASIVAM  
(VACATION BENCH)

For Appellant(s)                    Mr. Pramod Swarup, Adv.  
    Ms. Vandana Mishra, Adv.  
    Ms. Alka Sinha, Adv.  
    Mr. Anuvrat Sharma, Adv.

For Respondent(s)                Mr. Arvind Singh, Adv.  
    Ms. Indra Raghuvanshi, Adv.  
    Dr. Kailash Chand, Adv.

UPON hearing counsel the Court made the following  
ORDER

Mr. Pramod Swarup, learned counsel for the appellant started  
his arguments at 2 p.m. and made his submissions till 3.20 p.m.  
Heard in part.

Learned counsel for the appellant wants to produce the evidence  
of CW-1. The Registry may furnish a certified copy of the evidence of  
CW-1 so as to enable him to translate and file it before the next date to  
which the matter stands adjourned.

List on 27th June 2008 as part-heard.

(Ravi P. Verma)  
Court Master

(Anand Singh)  
Court Master